



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY OF INDIA

Ref: IRDA/INT/CIR/ECM/ 233/10/2017

Date: 11th October, 2017

Circular

Sub: Extension for Filing of online application for Insurance Self Network Platform (ISNP)

This refers to the Authority's Guidelines on Insurance e-commerce (IRDA/INT /GDL/ECM/055/03/2017) dated 9th March, 2017 and Circular on Filing of online application for Insurance Self Network Platform (ISNP) (IRDA/INT /CIR/ ECM/ 083/ 04/ 2017) dated 11th April, 2017 wherein time was given upto 9th June, 2017 to file their ISNP application.

2. In the meantime some Brokers and Insurers have sought extension of time limit for filing of their ISNP application.
3. The Authority after due consideration of their requests grants time till 30th November, 2017 to file their ISNP application to all those regulated entities who have not filed the application.
4. Please note that non-submission of the ISNP application through ISNP portal by the due date will disqualify the regulated entity from undertaking online e-Commerce Insurance activities.

(P.J. Joseph)
Member (Non-Life)